BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI

Original Application No. 288 of 2024

Mrs. P. Muthammal,
F/ 65 Years, W/o Ponnusamy,
D.No.3/198, Seravampatti,
Chinnamanali Post,
Tiruchengode Taluk,
Namakkal District-637410.

.....Applicant

-Vs-

The Regional Director,
Central Pollution Control Board,
and Others.

... Respondents

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Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith,
Advocate, Chennai.

Additional Report submitted to the Hon'ble National Green Tribunal, SZ by the Third Respondent - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) in Original Application No. 288 of 2024 which is filed by Mrs. P. Muthammal, W/o Ponnusamy Chinnamanali Post, Tiruchengode Taluk, Namakkal District against The Regional Director, Central Pollution Control Board and others.

The Hon'ble National Green Tribunal (SZ) has directed the respondents to file their respective replies/reports vide order dated 10.07.2025 and to comply the Hon'ble Order, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, S.Vasuki, Daughter of Thiru. P.K.Somasundaram, submits the report on behalf of the 3rd respondent.

A. The applicant has filed the OA against the M/s. Meiyazhagan Poutry Farm with the following prayers:

> *"A. pass orders forbearing the 7th respondent from operating farm in the name and style of M/s. Meiyazhagan Poutry Farm, situated at S.F. No.123/1, Kuttakaadu, Servampatti, Chinnamanali Village, Tiruchengode Taluk, Namakkal District.*
>
> *B. Direct the respondents 1 to 6 to take immediate action against 7th respondent for operating poultry farm without obtaining consent from TNPCB and non compliance of the CPCB guidelines for Poultry Farm, January 2022.*
>
> *C. Direct respondents 1 and 6 to assess levy and collect a pollution fine from the 7th respondent for operating poultry farm without consents from TNPCB and non compliance of the CPCB guidelines for Poultry Farm, January 2022".*

B. The report has been filed by the third respondent on 28.4.2025 before the Hon'ble National Green Tribunal, SZ, Chennai shall be treated as part and parcel of this additional report.

C. The Hon'ble NGT (SZ), Chennai, O.A. No. 288 of 2024(SZ) has passed an order dated 10.07.2025 stated that,

> *"3. The Tamil Nadu Pollution Control Board has stated that certain directions have been issued to the Project Proponent. If the Project Proponent has complied with those directions, it is open to them to approach the TNPCB for inspection, and upon such compliance, the TNPCB shall file a report accordingly."*

D. The unit has furnished compliance report vide its letter dated 13.08.2025 with necessary photographs for CPCB guidelines issued for Poultry farm as directed by the Hon'ble NGT (SZ), Chennai.

E. The Hon'ble NGT (SZ), Chennai, O.A. No. 288 of 2024 has passed an order dated 19.08.2025 and stated that;

> *"....3. Pursuant to the inspection conducted on 12.02.2025 by the District Collector, Namakkal District, along with other officials, including representatives of the TNPCB, a joint inspection report dated 10.07.2025 is filed on behalf of the District Collector, Namakkal District.*
>
> *4. The learned counsel appearing for the TNPCB submits that barring the observations (g) and (h), the remaining observations are in favour of the unit.*

5. The learned counsel appearing for the 7th Respondent unit further submits that, even as on date, the unit remains open for inspection by the TNPCB, as they have duly complied with the conditions referred to.

6. The learned counsel appearing for the applicant contends that there exists an open well in their agricultural land, located hardly two meters from the poultry unit, which is contaminating their groundwater, which is the only source available for their agricultural activities.

7. since the TNPCB is required to verify compliance with the above mentioned conditions, it is directed that notice be given to the applicant during the course of the inspection of the 7th Respondent's unit. The applicant shall be at liberty to bring to the notice of the inspecting authorities any violations observed at the time of inspection."

F. Based on the above direction, Notice of Inspection was served to the unit vide letter dated 28.08.2025 with copy marked to the petitioner Tmt. P. Muthammal, W/o. Ponnusamy. Subsequently, the poultry farm of M/s. Meiyazhagan Poultry Farm was inspected by the AE & DEE, TNPCB, Kumarapalayam, and the petitioner's grievance was received.

G. The poultry farm of M/s. Meiyyazhagan Poultry Farm was inspected on 29.08.2025 & 18.09.2025 by AE and DEE, TNPCB, Kumarapalayam. During inspection the following observations noticed.

i. The poultry farm was found underoperation, carried out egg laying activities with five poultry sheds to accommodate 1,30,000 egg laying birds.

ii. The petitioner Tmt. Muthammal and her husband Thiru. Ponnusamy were met by the DEE & AE, TNPCB, Kumarapalayam at the time of inspection and discussed about their grievances and action taken details.

iii. The petitioner Tmt. Muthammal, W/o.Thiru. Ponnusamy are living in a house located in their own punjai agriculture land adjacent to the unit premises.

iv. Some feathers and dust deposition were noticed in the banana leaf and coconut trees planted within 10 feet distance from the poultry farm compound (Photographs enclosed).

v. Twoopen wells located in the petitioner land at about 2 meters distance and about 30 meters distance from the poultry farm compound wall were found in clean condition and no feathers and dust deposition noticed in the open well area (Photographs enclosed).

vi. Well water samples were collected on 18.09.2025 from the two open wells and the ROA of the well water well samples received from AEL, TNPCB, Salem on 30.09.2025 reveals that the general core parameters are generally satisfied the standards prescribed by the TNPC Board. Also, designated best use water quality criteria standards for irrigation, industrial cooling, controlled waste disposal prescribed by the CPCB in Class of Water-E such as pH, Electrical Conductivity, Sodium Absorption Ration (SAR) & Boron are also

generally satisfied the standards prescribed by the CPCB(RoA copy enclosed vide **Annexure-I**).

vii. The petitioner Thiru. P.Muthammal has given a petition vide letter dated 29.08.2025 during the time of inspection stating the followings:

a. *The yield has been decreased due to the deposits, dust and feathers from poultry farm.*

b. *The poultry wastes /Leachate are mixed with well water in the certain times.*

c. *We are unable to living in the area due to the odour nuisance.*

d. *The yield of Agricultural activity used drip irrigation pipelines has been damaged due to the rodents from the poultry farm.*

e. *We are unable to living in the area due to flies and noise of birds from the poultry farm.*

f. *The wind net arrangement provided by the unit is damaged frequently, hence permanent wall with 15 feet height should be provided* by the unit as to mitigate the compliant permanently".

viii. The unit has provided the following control measures as per the conditions stipulated in the clause 5.0 & 6.0 of the guidelines issued for Poultry Farm by the CPCB in "August 2021 & January 2022;

a. *The unit has provided separate compositing shed where litter is composted using husk, wood shavings, earthworms and the composted manure is reused for in-house*

agricultural activities and sold to nearby farmers (Photographs enclosed).

b. *Temperature and moisture monitoring devices are installed in the compost yard to ensure optimal composting conditions (Photographs enclosed).*

c. *The unit already advised to continue to take proper preventive measures, control measures with the guidance of M/s. VIVO Laboratories &Nutritions, Namakkal to the odour and flies issues using eco-friendly pesticides.*

d. *In this regard the unit has made service agreement with M/s. VIVO Laboratories &Nutritions, Namakkal and submitted the final assessment reports for the period of April to June 2025 (Copy enclosed vide* ***Annexure-II****).*

e. *The unit has provided chain link fencing around the poultry farm premises and green net cover provided in the adjacent side of complainant farms (Photographs enclosed).*

f. *However, the unit has been instructed to construct a permanent boundary structure like compound wall or metal sheet enclosure facing the petitioner land for enhanced containment so as to avoid the dust and feather deposition and rodent issues.*

g. *The compliance report in respect of Environmental issues & Current practices to address the environmental issues in the Poultry Farms as stipulated in clause 5.0 & 6.0 of the guidelines issued by the CPCB in "August 2021 and January 2022" (enclosed vide* ***Annexure-III).***

h. *Photographs taken during the inspection is enclosed vide* ***Annexure-IV.***

H. The poultry farm has furnished an undertaking letter dated 12.09.2025 has assured toimplement/establish additional protective measuresto mitigate the complaint in future as follows (Copy enclosed vide **Annexure-V**).

a) *Erecting a 10 ft chain link fence with green net above the existing 5 ft chain link fencing.*
b) *Constructing a stone base of 3 ft stone base along the boundary to prevent movement of rodents.*

I.The meantime, the poultry farm has furnished a compliance report dated 29.10.2025 stating that the poultry farm has completed the fencing with green net along the boundary facing the petitioner land.

J. The unit was inspected by the AE, TNPCB, Kumarapalayam on 10.11.2025. During inspection, the following observations were noticed.

i. The unit has provided 10 feet stone base chain link fencing with wind net arrangement facing the petitioner land for enhanced containment to minimize dust, feather deposition and rodent issues for the petitioner land (Photographs enclosed).

ii. The petitioner Tmt. Muthammal and her husband Thiru. Ponnusamy were met at the time of inspection and discussed about their grievances, action taken and preventive measures taken by the poultry farm.

iii. The petitioner Tmt. Muthammal and her husband Thiru. Ponnusamy stated that permanent compound wall structure should be installed by the poultry farm instead of chain link fencing with wind net arrangement.

iv. They further stated that during the windy season, the fencing may get damaged, leading to dust and feather deposition and rodent issues recurring to their agriculture land.

v. The unit's application submitted for CTO-Direct of the Board through OCMMS under Water (P&CP) Act'1974 as amended and Air (P&CP) Act'1981 as amended is processed and the Consent to operate has been issued to the said unitvideproc. No.F.1027KMP/GS/DEE/TNPCB/KMP/W&A/ 2026 dt: 06/01/2026 valid upto 31/03/2035.

This report is submitted to the Hon'ble National Green Tribunal (Southern Zone) in compliance of the directions passed by the Hon'ble Tribunal. The TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

Dated at Chennai, on this the 17th day of June, 2026.

17.6.26

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

TAMILNADU POLLUTION CONTROL BOARD,
Advanced Environmental Laboratory,
TNHB Layout (Behind EPFO Office), Thalavaipatti post, Salem– 636 302.

TEST REPORT

Report No.	461	Date:30.09.2025	Page 1 of 1

Issued To	The District Environmental Engineer, TNPCB, Kumarapalayam.
Reference	Letter No. DEE/TNPCB/KMP/Sample collection/2025, Dated: 18.09.2025

SAMPLE DETAILS		
Product Category	Water / Pollution & Environment	
Lab Code	13522526SLM	13532526SLM
Sample Name	Bore well water	
Temperature @ Receipt	--	
Sample Conditions at Receipt	Sealed and Unfastening Condition	
Sample Quantity & Packing	Polythene carbuoy 2.5 lits X 2 No.	
Analysis Started on	19.09.2025	
Analysis Completed on	25.09.2025	
Information Provided by Customer		
Sample DEE Code	DEEKMP250101	DEEKMP250102
Sample Collection Date & Time	18.09.2025 at 01.30 PM to 02.00 PM	
Sample Received Date & Time	19.09.2025 at 12.40 PM	
Point of Collection	(Complainant Open well - I)	(Complainant Open well - II)

TEST RESULTS – CHEMICAL PARAMETERS

Sl. No.	PARAMETERS	UNIT	RESULT		TEST METHOD
			1352	1353	
1	Conductivity at 25°C	µmhos/cm	2200	2150	APHA 24th Ed 2023 (2510 B)
2	pH at 25°C	Number	7.68	7.56	APHA 24th Ed 2023 (4500 H+)
3	TSS at 103°C – at 105°C	mg/l	4	4	APHA 24th Ed 2023 (2540 -D)
4	TDS at 180°C	mg/l	1652	1600	APHA 24th Ed 2023 (2540 C)
5	Chloride as Cl	mg/l	235	300	APHA 24th Ed 2023 (4500 Cl B)
6	Sulphates as SO_4	mg/l	43	56	APHA 24th Ed 2023 (4500 SO_4-E)
7	BOD (at 27°C for 3 days)	mg/l	2.0	2.2	IS 3025 (Part-44)
8	COD	mg/l	48	40	APHA 24th Ed 2023 (5220 B)
9	SAR	-	2.92	3.43	Calculation Method
10	Boron	mg/l	<0.002	<0.002	APHA 24th Ed 2023 -4500–B-C

BDL – Below Detectable Limit, DL – Detection Limit, "**" – Value could not be ascertained due to high interference during the analysis.

Remarks:

*** End of Test Report ***

Authorized Signatory

30/09

Chief Scientific Officer,
AEL, TNPCB, Salem.

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(10)

ANNEXURE-IV

10.08.2025

To
The Proprietor,
Meiyazhagan Poultry Farm
Kuttakadu, Servampatti,Namakkal.

Subject: Final Assessment Report – Odour and Fly Control Status

Dear Sir,

As part of the service agreement between **Meiyazhagan Poultry Farm** and **VIVO Laboratories & Nutritions**, our team has carried out **regular inspections and technical interventions** over the last **four months** (April to July 2025) with a specific focus on **odour and fly control**, as per the poultry management standards.

Following are the key observations and outcomes:

Summary of Findings:

1. **Odour Control:**
   ✓ Odour levels around the sheds and surrounding premises have shown a significant reduction.
   ✓ Enzyme-based odour neutralizers and organic litter treatment formulations were used consistently.
   ✓ Ventilation and litter management practices have been improved as per our guidance.
2. **Fly Infestation:**
   ✓ Fly traps, larvicidal sprays, and herbal repellents were implemented as recommended.
   ✓ Breeding spots were effectively eliminated through proper waste and water management.
   ✓ No visible fly population was observed during our final two inspections.

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Conclusion:

As of our final inspection dated 10.08.2025, we are pleased to report that:

"Meiyazhagan Poultry Farm is now free from noticeable odour and fly issues."

This achievement is the result of your farm's **continuous implementation of recommended biosecurity and sanitation measures**, and we appreciate your cooperation throughout this period.

Recommendations Going Forward:

- Continue using odour-neutralizing agents every 10–15 days.
- Maintain dry litter and proper aeration consistently.
- Inspect and clean waste collection zones weekly.
- Schedule bi-monthly checkups with our team for preventive monitoring.

Warm regards,
For VIVO LABORATORIES & NUTRITIONS

Authorized Signatory

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(5) (12)

30.03.2025

POULTRY FARM ODOUR AND FLY MANAGEMENT

SCOPE OF WORK

Between: Vivo Laboratories & Nutritions
And: Meiyazhagan Poultry Farm
Subject: Poultry Farm Odour and Fly Management
Location:

MEIYAZHAGAN POULTRY FARM,
2/227,Kuttakadu,Servampatti,Chinnamanali,Tiruchrngode ,Namakkal-637410.

Effective From: 01.04.2025

Objective:

To implement scientifically proven and environmentally safe odour and fly control practices at Meiyazhagan Poultry Farm to ensure a hygienic and compliant poultry farming environment.

1. Odour Control Services

1.1 Application of Odour Control Agents

- Periodic application of **bio-enzymes, EM (Effective Microorganisms)** solutions, and other approved odour neutralizers to poultry litter and shed areas.

1.2 Feed-Based Odour Management

- Recommendation and supply of feed additives or supplements (e.g. halquinol 60%, probiotics, zeolite) to reduce ammonia output in droppings.

For VIVO NUTRITION HUB

Proprietor

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1.3 Litter Conditioning

- Advising on and supplying materials like **zeolite, bentonite,** or **acidifiers** to manage litter moisture and ammonia levels.

1.4 Monitoring

- Periodic odour level monitoring and reporting for key zones of the farm (shed interior, manure storage, boundary areas).

2. Fly Control Services

2.1 Fly Trap Installation & Servicing

- Installation of eco-friendly **fly traps** (sticky, UV, bait-based) across high-risk areas and regular replacement/maintenance.

2.2 Larval and Adult Fly Management

- Use of **poultry-safe larvicides** and **insect growth regulators (IGRs)** in targeted areas to prevent fly breeding.
- Periodic fogging/misting using **non-toxic adulticides**, only as needed and under controlled conditions.

2.3 Fly Breeding Source Identification

- Regular inspection to detect and eliminate possible fly breeding sources such as wet manure zones, water leakages, and unmanaged feed waste.

3. Advisory & Reporting

3.1 Site Assessment and Farm Hygiene Audit

- Initial audit and monthly review to assess hygiene practices, drainage, and litter condition.

3.2 Staff Training (if required)

- Brief training sessions for farm staff on day-to-day fly and odour prevention best practices.

For VIVO NUTRITION HUB

Proprietor

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30.04.2025

MONTHLY SERVICE REPORT

Client: Meiyazhagan Poultry Farm
Month: April ,2025
Location: MEIYAZHAGAN POULTRY FARM,SERVAMAPTTI.
Service Area: Odour & Fly Control Management

1.Observation and Findings

Odour Level	Reduced significantly after EM spray and zeolite application.
Fly Activity	Moderate fly activity noticed near manure and feed storage area.
Litter Condition	Moisture was under control in most zones, minor dampness noticed in corners.
Manure Handling	Improved
Water Spillage	Minor leakage from overhead drinker pipeline fixed.
Drainage Lines	Slight blockage found near shed-2; suggested to clean every 5–7 days.

2. Work Plan

Planned Date	*Activity*	*Target Area*	*Objective*
03/04/2025	Spray of EM Solution (bio-enzymes)	Poultry sheds & litter area	Control odour and enhance microbial balance
05/04/2025	Replacement of Sticky Fly Traps	Manure & feed storage zone	Trap active flies
08/04/2025	Larvicide (OSKOMAX-DS) application	Drainage lines, corners	Break fly breeding cycle
12/04/2025	Fogging using VIRGON-S (eco-friendly)	Shed interiors, walls, periphery	Kill adult flies safely

For VIVO NUTRITION HUB

Proprietor

18/04/2025	Zeolite Powder Application	Entire litter area	Reduce ammonia & litter dampness
22/04/2025	Second Round of EM Spraying	All poultry sheds	Continued odour suppression
27/04/2025	Monitoring Visit and Hygiene Check	Full premises	Litter, fly, and water line check
29/04/2025	Staff Briefing & Preventive Training	Staff Area	Preventive fly & odour control tips

3. Recommended Medicines & Materials

Product Name	Purpose	Dosage/Application
EM Solution	Odour control & litter digestion	Spray weekly – 1:20 dilution
Zeolite Powder	Ammonia & moisture reduction	500g per 100 sq.ft weekly
OSQUINOL Additive	Internal ammonia control	2ml/L drinking water – 3 days/week
OSKOMAX-DS Larvicide	Larvae destruction	100ml in 10L water, every 15 days
Sticky Fly Traps	Fly attraction & trapping	Replace every 10–12 days
VIROSID-S Fogging Soln.	Safe fogging for adult flies	Apply every 10–12 days in early mornings

4. Recommendations

- Continue zeolite use to maintain dry litter, especially after rainy days.
- Place additional fly traps near feed loading area and water tank zones.
- Conduct weekly internal inspections for wet patches or leaks in drinker lines.

For VIVO NUTRITION HUB

Proprietor

(16)

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31.05.2025

MONTHLY SERVICE REPORT

Client: Meiyazhagan Poultry Farm
Month: MAY ,2025
Location: Meiyazhagan Poultry Farm,Servamaptti.
Service Area: Odour & Fly Control Management

1. Scheduled Activities for August 2025

Planned Date	Activity	Area of Application	Purpose
01/05/2025	Spray of EM solution (bio-enzymes)	Poultry shed litter & walls	Odour control, litter digestion
05/05/2025	Refill and replace sticky fly traps	Manure yard, entry points	Trap and reduce fly population
10/05/2025	Larvicide application (OSKOMAX-DS	Drainage corners & wet zones	Kill fly larvae & prevent breeding
14/05/2025	Fogging with poultry-safe mist (VIRGON-S)	Shed interiors and perimeter	Eliminate adult flies
18/05/2025	Application of zeolite powder	Entire litter area	Control ammonia, reduce smell
23/05/2025	Litter moisture check & audit	Shed 5 ,6,7& 8	Monitor hygiene and compliance
28/05/2025	Monthly hygiene audit & staff briefing	Whole farm area	Awareness and process improvement

For VIVO NUTRITION HUB

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2. Medicine & Material Recommendation

Product Name	Purpose	Dosage/Application Schedule
EM Solution (bio-enzymes)	Odour breakdown & microbial control	Spray weekly (1:20 dilution)
Zeolite Powder	Ammonia & moisture control	500g per 100 sq.ft, weekly
OSQUINOL Additive	Internal odour control (via feed)	2ml/L drinking water – 3 days/week
OSKOMAX-DS Larvicide	Control fly larvae	100ml diluted per 10L – every 15 days
Sticky Fly Traps	Trap adult flies	Check and replace every 10 days
Virgon-s Fogging Soln.	Eliminate adult flies (eco-safe)	Fog early morning – every 10–12 days

3. Recommendations

- **Daily monitoring of manure** to prevent fly breeding.
- **Ensure litter does not excess moisture** – ventilate and apply zeolite weekly.
- Continue using **feed additive Osquinol** to reduce ammonia from droppings.
- Consider **removal of green area around manure zone** to reduce fly attraction externally.

For VIVO NUTRITION HUB

Proprietor

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30.06.2025

MONTHLY SERVICE REPORT

Client: Meiyazhagan Poultry Farm
Month: June ,2025
Location: Meiyazhagan Poultry Farm,Servemapal.
Service Area: Odour & Fly Control Management

1. Findings

Observation Area	Status
Odour Level	**Under control** – regular EM spraying and zeolite use kept smell minimal.
Fly Activity	**Effectively controlled** – low fly presence due to regular fogging and traps.
Litter Condition	Dry and well-managed across all sheds.
Water Leakage / Drainage	No spillage or blockage observed.
Manure Handling	Regular removal maintained, no excessive accumulation.

☑ **Overall Outcome:** All parameters were under satisfactory control .

2. Service Plan

Date	Activity	Area of Focus	Objective
02/06/2025	EM Solution Spray (Bio-enzymes)	All poultry sheds & litter	Maintain odour-free environment
06/06/2025	Fly Trap Check & Replacement	Manure zone, corners	Prevent adult fly build-up

For VIVO NUTRITION HUB

Proprietor

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Drug Lic : TN/SLE/20/208/21/21B/00734

VIVO LABORATORIES & NUTRITIONS
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10/06/2025	Larvicide Application (OSKOMAX-DS)	Drainage & moist areas	Break fly breeding cycle
14/06/2025	Fogging with VIRGON-S	Shed interiors & surroundings	Eradicate any fly traces
18/06/2025	Zeolite Powder Application	All sheds' litter surface	Control ammonia & keep litter dry
22/06/2025	EM Re-spraying (if needed based on conditions)	High-density zones	Continued odour control
29/06/2025	Hygiene Monitoring Visit & Litter Review	Full premises	Ensure cleanliness and compliance

3. Product & Medicine Recommendations

Product	Purpose	Usage Frequency
EM Solution	Odour control & litter digestion	Weekly (1:20 dilution spray)
Zeolite Powder	Ammonia & moisture control	500g/100 sq.ft, once a week
Osquinol(feed additive)	Internal ammonia reduction	2ml/L water – 3 times/week
Oskomax-Ds Larvicide	Destroy fly larvae	Every 15 days
Sticky Fly Traps	Trap adult flies	Check & replace every 10–12 days
Virgon-S Fogging Soln.	Adult fly removal	Every 10 days in early mornings

For VIVO NUTRITION HUB

Proprietor

VIVO NUTRITION HUB
84/292, T.Code Road, Namakkal - 637 001.
1/170, Periyamanali, Namakkal - 637410.
Tamilnadu - India.
GSTIN : 33BGDPP6904J1ZB
Drug Lic. : TN/SLE/20/20B/21/21B/00734

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20

30.07.2025

MONTHLY SERVICE REPORT

Client: Meiyazhagan Poultry Farm
Month: July 2025
Location: Meiyazhagan Poultry Farm, Servampatti
Service Area: Odour & Fly Control Management

1. Findings

Observation Area	Status
Odour Level	Fully under control – no foul smell detected during random inspections; EM solution application effective.
Fly Activity	Negligible – fly count in traps consistently below threshold levels.
Litter Condition	Uniformly dry in all sheds.
Water Leakage / Drainage	West side drainage repaired; no stagnant water observed this month.

☑ **Overall Outcome:** The farm maintained excellent odour and pest control

2. Service Plan

Date	Activity	Area of Focus	Objective
02/07/2025	EM Solution Spray (Bio-enzymes)	All poultry sheds & litter	Maintain odour-free environment
05/07/2025	Zeolite Powder Application	Litter surface in all sheds	Control ammonia & keep litter dry
09/07/2025	Fly Trap Check & Replacement	Corners & manure area	Prevent adult fly build-up
13/07/2025	Larvicide Application (OSKOMAX-DS)	Drainage & moist areas	Break fly breeding cycle

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21/07/2025	EM Re-spraying (as required)	High-density bird zones	Maintain odour control
28/07/2025	Hygiene Audit & Compliance Check	Full premises	Ensure CPCB guidelines compliance

3. Product & Medicine Recommendations

Product	Purpose	Usage Frequency
EM Solution	Odour control & litter digestion	Weekly (1:20 dilution spray)
Zeolite Powder	Ammonia & moisture control	500g/100 sq.ft, once a week
Osquinol (feed additive)	Internal ammonia reduction	2ml/L water – 3 times/week
Oskomax-DS Larvicide	Destroy fly larvae	Every 15 days
Virgon-S Fogging Soln.	Adult fly removal	Every 10 days in early mornings

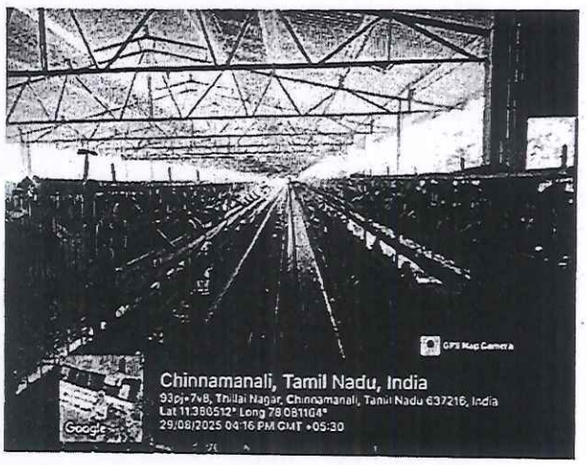
4. Recommendations

- Continue hygiene inspections twice a week for early issue detection.
- Keep larvicide in stock for quick response after rain.
- Continue **routine EM and zeolite applications** even though odour is under control.
- Maintain **strict hygiene practices**, especially around manure and water zones.

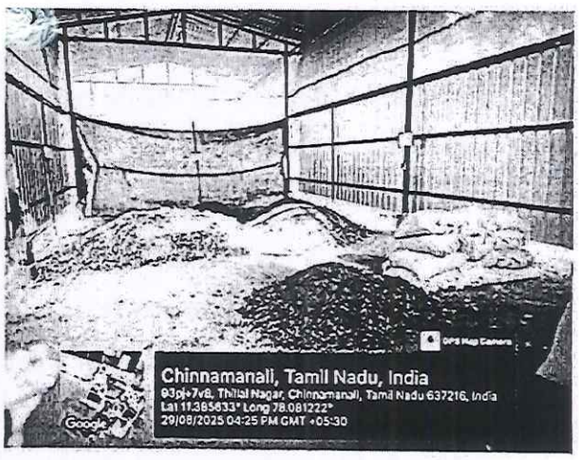
ANNEXURE - III

~~Annexure - VI~~

Compliance of the Clause 6.0 Environmental guidelines for poultry farm

S.No	Description	Present Compliance status
6.1 Gaseous emission (NH3 & H2S) and Feed Mill Dust		
i) Minimization of odour/gaseous pollution		
	Proper ventilation and free flow of air over manure collection points to keep it dry shall be ensured.	**Complied.** Natural ventilation and natural flow of air was observed in the Poultry shed. 
	Manure should be protected from Run-off water and from unwanted pests/insects.	It is a cage system. The droppings of the birds slip through perforations instantaneously and are collected directly on the land surface. The unit has not provided any protection measures to prevent the Run-off water and unwanted pests/insects. However odour was observed during inspection.
	Well-designed storage facilities should be provided to contain manure /litter	**Complied.** The unit has shifted manure to compost yard.
	Carcasses of dead birds shall be promptly collected on regular basis and disposed appropriately without	**Complied.** The unit has provided impervious mortality pit for disposal of dead birds.

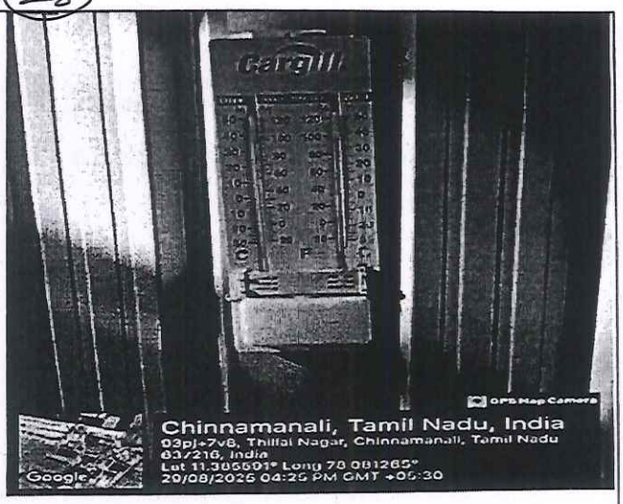
	damaging the environment as per the prescribed methods under section 6.2 of the guidelines.	
	ii .Dust from Feed Mills	
	Feed mill and Go-down should be located on a well elevated ground preferably near the entrance of the farm and isolated from other poultry sheds.	**Complied.** The unit has provided feed mill and Go-down facility inside the closed shed and located separately.and has obtained consent order vide this office dated:26.04.2025.
	Dust collector system should be installed to control emissions from mixing and grinding section of the feed mill.	**Complied.** 
	Workers in the feed mill shall be provided with dust masks to protect them from dust.	**Complied.** The unit has reported that personal production equipments such as mask, gloves is providing to the workers during operation of feed mill.
	Provision for vehicle tyre dip shall be made at the entrance to remove impurities/dust carried by vehicle tyres;	**Complied.** Vehicle tyre dip has been provided at the entrance of the unit using sanitizing additives (Virkons 5gm/lit).

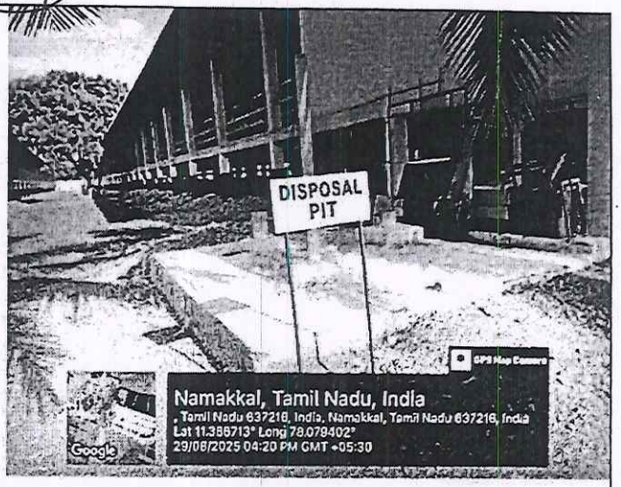
	shavings etc.) dry in case of deep litter houses the waste material. This waste shall be utilized for composting after completion of the cycle.	
	Manure collected under cages on high raised platforms shall be stored for further processing and utilized by using following options **a) Small Poultry Farms (5000 to 25000 Birds):** Composting **b) Medium & Large Poultry Farms (25,000 to 1,00,000 Birds and more than 1,00,000 Birds)** : Composting or Biogas production for disposal/utilization of manure/litter or combination of any of these methods **c) Poultry farms in cluster:** Common facilities for Biogas production or Composting or their combination	**Complied.** The unit has accommodated 1,30,000 birds in 5 Nos. of sheds. The unit has provided compost yard for utilization of manure /litter for their own agricultural land, and sold to Biogas production Unit, local farmers. 
	Land application of manure to the nutritional requirements of soil and crop shall be balanced.	**Complied.** The unit authority has informed that the droppings are collected 3-4 months once and the manure will be directly used for their own agricultural land. No nutritional data of the manure is available with the unit.
	The litter / manure storage facilities shall be minimum 2 m above the water table and of adequate size based on type and number of birds	**Complied.** The unit has provided Compost yard after collecting manure for further process. Its base was constructed with impermeable

		
	Floor of the feed mill and Go-down shall be concrete and raised above the ground level by a minimum of 2 feet.	**Complied.** Floor of the Feed mill and Godown was constructed in concrete on elevated ground.
	6.2. Management of solid wastes (Solid wastes contains Manure/ litter, Hatchery Debris and Dead Birds)	
	(i)Manure handling and disposal	
	Proper ventilation and free flow of air over manure collection points to keep it dry (by blowing dry air over it or by conveying ventilation air through the manure pit) shall be ensured to prevent obnoxious odour in the area.	**Complied.** Ventilation and natural free flow of air was observed. However odour was observed during inspection.
	Poultry housing shall be ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.	
	Excreta shall be scratched at least once in two days as needed for mixing of litter and to keep bedding material (rice husk, saw dust, wood	**Not Applicable.**

	handled. Its base should be constructed with stone slabs or concrete or impermeable compacted clay.	compacted clay and 2m above the water table where all the droppings are collected.
	Manure shall be protected from runoff water and cover it to avoid dust and odors in storage pits. The dry manure dump shall be covered with permanent roof or with plastic / similar material to prevent air emissions and the precipitation falling on it.	**Complied.** The unit has stored manure in closed shed.
	Mortalities on farm by proper animal care and disease prevention program shall be reduced.	**Complied.** The unit has appointed a poultry consultant Dr.T.Gowtham Bvsc&ah,msc(u.k) reg no: 6296 to get assistance for the implementation of these guidelines.
	Proper facilities (Burial Pit/ Composting/ Incineration) shall be provided for Collection, storage, transport and disposal of dead birds	**Complied.** The unit has provided for the disposal of burial of dead birds.
	Domestic hazardous wastes (vaccines, vails, medicines, syringes, etc.) shall be disposed as per provisions of "Solid Waste Management Rules, 2016".	**Complied.** The unit has reported that the vaccines, vials and syringes used by the doctors will take it away by themselves.
	Composting of Manure:	
	Proper mixing the waste with a carbon rich material (e.g., paddy straw / husk, wood shavings) should be done in the pits. Carbon	**Complied.** The unit authority has informed that mixing the waste with a Vermi, probiotic, husk for nutritional value of manure.

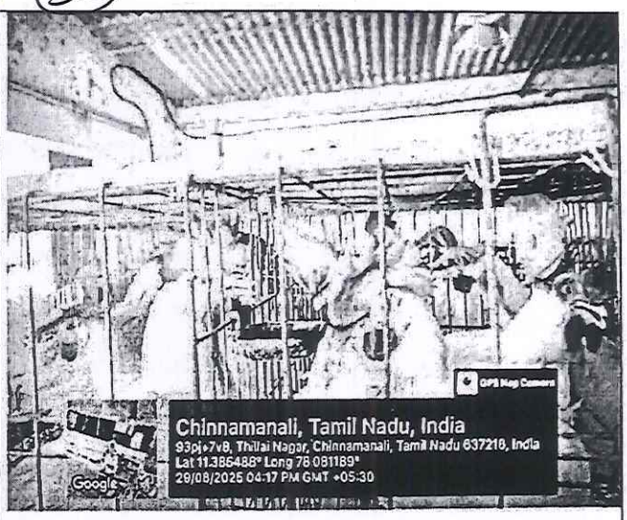
	to nitrogen ratios of 20-25:1 is usually recommended. Pure manure can also be composted following the procedure and monitoring all parameters. The composting facilities may be designed through expert institutions in the field as per the size of poultry farms	
	Periodic stirring of compost material should be done for its proper mixing	**Complied.** Periodic manual stirring is done by the unit.
	Moisture levels should be maintained between 35 to 50%.	**Complied.** moisture monitoring device is available in compost yard. 
	Temperature monitoring should be done to determine composting conditions.	**Complied.** Temperature monitoring device is available in compost yard.

		
	(ii)Hatchery Waste:	
	Efforts shall be made in converting the shells to animal feed to supply as a source of calcium, especially for poultry feeds.	**Not Applicable.** The unit has not involved any hatchery activity inside the premises.
	Extrusion with soya bean meal can be used to make a shell/hatchery meal	
	Un-hatched eggs shall be disposed of by composting or rendering.	
	(iii) Dead Birds Disposal:	
	A) Burial Method:	
	The dead birds arising from day to day farm activity should be separated from other live birds promptly and should be stored in closed containers \ disposed off within 24 hours	**Complied.** The Unit has disposed dead birds into the burial pit within 24 hours.
	The dead bird burial pit shall be of minimum 3 to 4 m in depth and 0.8 to 1.2 m diameter and this size may vary as per the capacity of	**Complied.** The unit has provided a burial pit 14x12x12 (ft) within the unit premises.

	poultry farm and shall be located above minimum 3 m from the ground water table.	
	The dead bird burial pit shall be provided with a vermin/fly proof cover made up of wooden / metal / concrete having a central operable lid of proper size for day to day dropping of carcasses	**Complied.** Burial pit has provided with a vermin/fly proof cover made up of concrete having a operable lid of proper size to dropping of carcasses.
	Carcasses shall be covered by a thin layer of soil (at least 40 cm deep)alongwith calcium hydroxide	**Complied.** The carcasses covered with cements and calcium hydroxide
	When the pit is full, a compacted soil cover of 0.5 m shall be provided with the top of the covered soil well above the ground level.	**Not Applicable**
	The distance between any two burial pits should not be less than 1 m.	**Not Applicable**
	B) Composting	
	The composting facility shall not be located within 300 m from the nearest dwelling and 100 m from any well or water course	**Not Applicable** The unit has adopting Burial pit method.
	The capacity of the composting	

	facility shall be sufficient to handle the average mortalities on the farm	
	The roof of the composting facility shall be permanent with concrete bottom	
	The composting facility shall be secured with link mesh all around raised to a height of 1.5 m above the ground level to avoid the predation by straw dogs etc.	
	A proper mixture of smaller and larger particle sizes to obtain an optimum air exchange within the mixture and build-up of temperature	
	Moisture content of the composting pile shall be approximately 60%. More than this may result in odour problems and less than this will reduce the efficiency of the composting process	
	Carbon and nitrogen are vital nutrients for the growth and reproduction of bacteria and fungi. The carbon-to-nitrogen ratio shall be in the range of 20:1 and 25:1 for proper composting. This is obtained by carefully balancing the dead bird and carbon sources.	
	The optimum temperature for composting is 54 to 66oC which pasteurizes the compost. If temperature falls below 49oC after	**Not Applicable** The unit has adopting Burial pit method

	a week or so, the material should be moved to the secondary stage unit. To facilitate the easy transfer of the first stage material to the secondary stage, the proper designing of the primary stage (first stage) facility is desirable as illustrated in figure 5.5. Failure to do so will result into poor compost. The temperature in the secondary stage unit will begin to raise as beneficial bacterial activity begins and will peak in 5 to 10 days.	
	6.2.Waste water Management	
	The wastewater generated from the cleaning operations (after each batch removal) shall be collected in appropriate holding tank and put to use in the green belt. Efforts may be made for dry cleaning of the sheds with use of disinfectant so as to avoid use of water.	**Complied.** The unit was washed by dry cleaning method with use of disinfectant so as to avoid use of water to clean the sheds.
	Water use and spills from drinking devices shall be reduced by preventing overflow or leakages and using calibrated, well-maintained self-watering devices.	**Complied.** The unit has provided Nipple system to supply water to the Birds and saddles cups and float to prevent any overflow of water.

		
	Improve drainage, reduce standing water and water ditches to control mosquitoes and flies	**Complied.**
	Use of pressure pumps, hot water or steam in cleaning activities instead of cold water and plain water scrubs may be encouraged to improve sanitation and reduce the quantities of wash water	**Complied.** The unit has provided pressure pumps to improve santitation.
	6.3.Other issues	
	Control of Flies: Proper treatment and disposal of manure, ventilation of sheds, control of temperature, good sanitation, swift repairs of leaks, avoidance of feed spills, prompt removal of broken eggs and dead birds shall be ensured for control of flies in the poultry farms. The farm should have provisions of wire nettings, traps, fly-repellents, insecticides etc.	**Partially Complied.** During inspection of the farm, some fly nuisance is noticed inside the premises and odour was observed. The unit is used to control the flies as per the advisory of poultry research center , using cyromazine 1%(oskomax-DS) and to prevent flies development halquinol 60% premix (osquinol).
	Control of Rodents: Methods for	**Complied**

	the control of rodents may include: i) Exclusion ii) Trapping Glue boards iii) Tracking powder iv) rodent proof doors and windows to eliminate rodents/pest infestation.	The unit is using below rodenticides to control rodents * Eradicator (bromadiolone .005%) * Traps and glue boards.
	As per Bureau of Indian Standards 1374: 2007, on poultry feed specifies that the use of antibiotic growth promoters is not recommended in poultry feed, hence use of antibiotics should not be mixed with feed or administered for non-therapeutic purposes without prescription for diseased birds. Regulation for use of antibiotics shall be regulated as per the advisory/directions issued by Department of Animal Husbandry, Dairying and Fisheries and Ministry of Health and the Drug Controller General of India.	**Assured to comply** The unit has assured to comply with these instructions at all times.
	Animal Husbandry Department of the State/Districts to assist the poultry farms for implementation of Guidelines.	**Complied.** The unit has has appointed a poultry consultant Dr.T.Gowtham Bvsc&ah,msc(u.k) reg no: 6296 to get assistance for the implementation of these guidelines.

30/9/25

Assistant Engineer,
Tamil Nadu Pollution Control Board,
Kumarapalayam.

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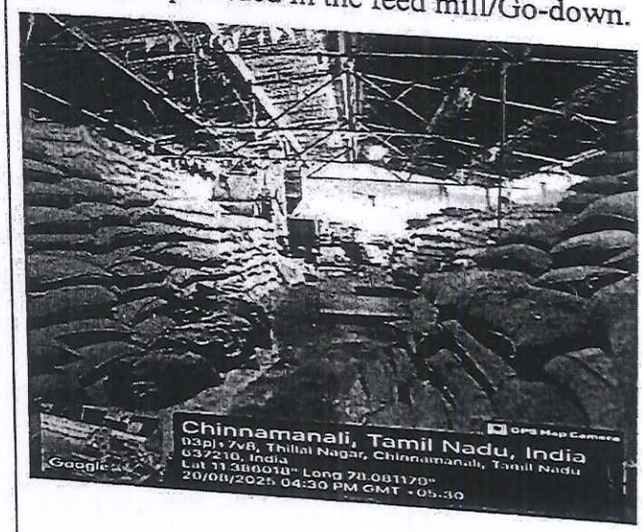
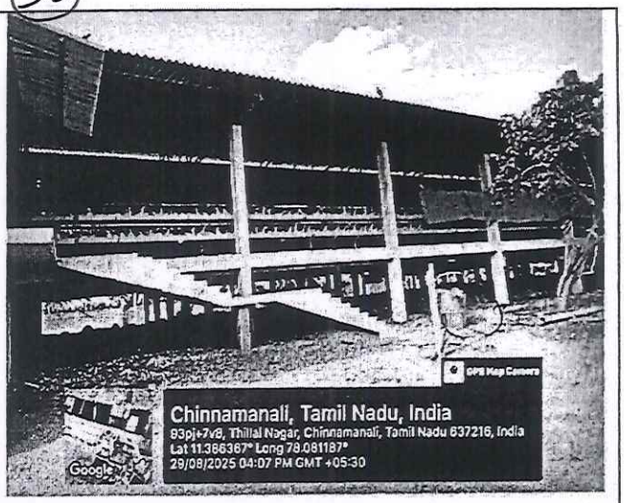
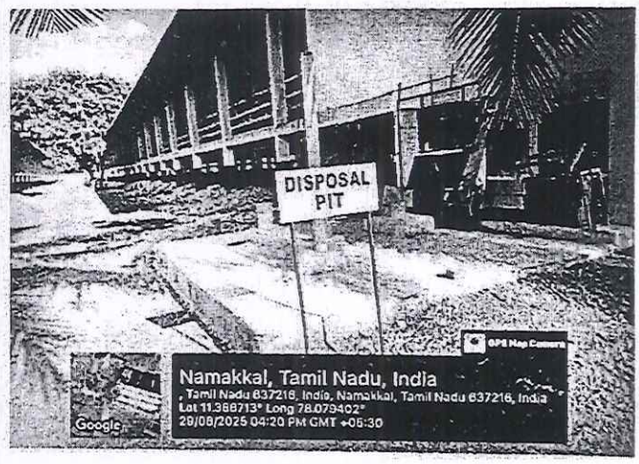
Annexure-

Compliance of the CPCBguidelines issued for the Poultry Farm in January-2022

Clause 5.0 Environmental issues & Current practices to address the environmental issues in Poultry Farms

Sl.No.	Description	Present Compliance status
	(i) Gaseous emission (NH3 & H2S) and Feed Mill Dust	
	The gaseous emission viz Ammonia (NH3) and Hydrogen Sulphide (H2S) are emanated from the excreta generated from the birds causes odour. The odour is produced due to anaerobic conditions in the litter occurs due to its storage at one place for longer period. The general practice followed by poultry farms to control odour is by maintaining good ventilation and free flow of air.	**Complied.** The unit has provided Ventilation and free flow of air to control odour and maintaining dry manure.
	Dust is generated from the feed mill operation during mixing and grinding of various ingredients of feed. The feed mill operations are typically located inside the mill buildings. Dust extraction systems are generally used to collect the dust and to improve the shop floor environment.	**Complied.** The unit has provided feed mill and Go-down facility inside the Closed Shed which is located near entrance of the unit. separate dust collector system was provided in the feed mill/Go-down. 

	(ii) Solid Waste	
	Sources of solid waste are (i) Poultry droppings/Manure/Litter (ii) Dead Birds & (iii) Hatchery Waste.	**Complied.** i. The droppings of the birds slip through perforations instantaneously and are collected directly on the land surface. The unit authority has informed that the droppings are collected 3-4 months once and the manure will be used for the nearby agricultural land owned by the same personal. ii. The unit has provided mortality pit or disposal of death birds. iii. Since, it is a layer farm and hatchery waste is not generated.
	1. In case of cage system, excreta are collected just below the bird cages directly on ground, made of stone slabs or concrete or impermeable compacted clay. Litter is collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in four to six months & sold to the farmers. In deep litter system, excreta are collected in bed made up of agro residue (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) itself. Once in a day or two days the bed is scratched for mixing of litter. Once the chicken is sold for meat, the	**Complied.** It is a cage system,the excreta are collected just below the bird cages directly on on the land surface.The Litters are collected and kept dry by maintaining good ventilation and free air flow to undergo aerobic composting. The manure is removed once in 3-4 months & sold to the local farmers and used Own plantation purposes. The unit is used by dry cleaning method with use of disinfectant so as to avoid use of water to clean the sheds and allows the area for quarantine period.

	bed (rice husk, saw dust, groundnut hulls, wood shavings, and dried leaves) is removed once the cycle of 42 to 45 days gets over along with the excreta and sold as 8 manure. The shed is washed and lime is applied as disinfectant and allows the area for quarantine period.	
	2. Death of the birds in poultry farms is a common phenomenon and their disposal is an issue. Dead birds cause nuisance, odor and aesthetic problems like disease, insect, rodent and predator problems if the birds are not disposed immediately. Dead birds are either burned at relatively high temperatures using different fuels which causing atmospheric pollution and also odour nuisance or buried in the burial pit in the premises.	**Complied.** The unit has provided impervious mortality pit for disposal of death birds in unit premises. 
	3. During hatching operation, large quantity of solid waste comprising of egg shells, unhatched eggs, dead embryos and chickens and a viscous liquid from eggs etc is generated. This waste is disposed through open burning or through rendering plant.	**Not applicable.** Since, it is a layer farm of poultry.
(iii) Waste water generation from cleaning operation		
	Water in poultry farms is used for	**Complied.**

	drinking of birds, sprinkling during the summer and for cleaning sheds and equipment in between batch replacement.	
	As such there is no process waste water generation from the poultry farming. However, wastewater is generated during cleaning operations. The waste water is collected in holding tank and utilized in gardening in the premises.	The unit is used water channels and saddles cups and float values to avoid water spilling. The unit is using dry cleaning method with use of disinfectant so as to avoid use of water to clean the sheds.
(iv) Other issues:		
	Breeding of flies and rodents, etc. are the other issues in poultry farms	**Complied.** The unit is used to control the flies as per the advisory of poultry research center , using cyromazine 1%(oskomax-DS) and to prevent flies development halquinol 60% premix (osquinol) To control rodents the unit using rodenticides * Eradicator (bromadiolone .005%) * Traps and glue boards.

S. Rajasekaran
AE/TNPCB/KMP 30/8/25

ANNEXURE-IV

PHOTOGRAPHS TAKEN DURING THE COMPLAINT INSPECTION ON 29.08.2025 & 18.09.2025 ON THE COURT CASE IN O.A.NO.288 OF 2024 FILED BEFORE HON'BLE NGT (SZ) BY TMT.P.MUTHAMMAL, W/O.PONNUSAMY, D.NO.3/198, SERVAMPATTI, CHINNAMANALI POST, TIRUCHENGODE TALUK, NAMAKKAL DISTRICT AGAINST THE UNIT OF M/S. MEIYAZHAGAN POULTRY FARM, S.F. NO: 123/1, KUTTAKAADU, SERVAMPATTI, CHINNAMANALI VILLAGE, TIRUCHENGODE TALUK, NAMAKKAL DISTRICT

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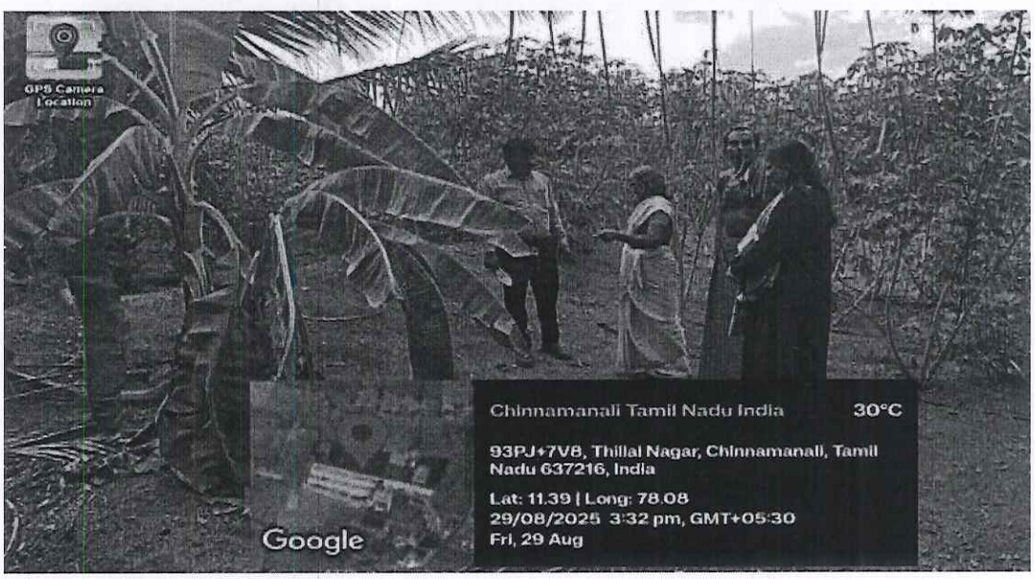
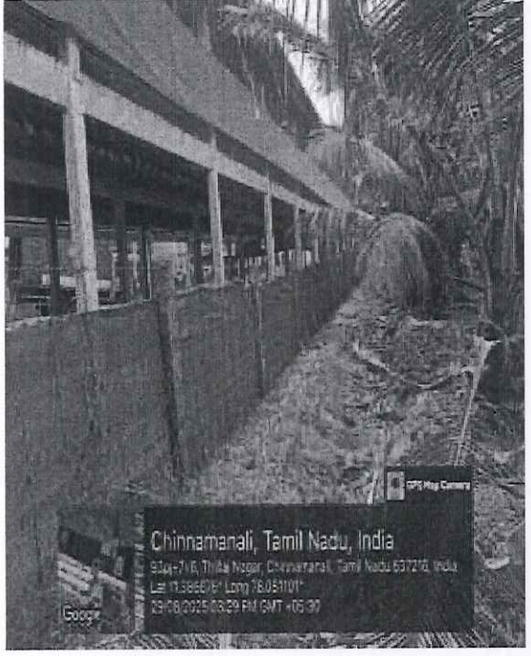
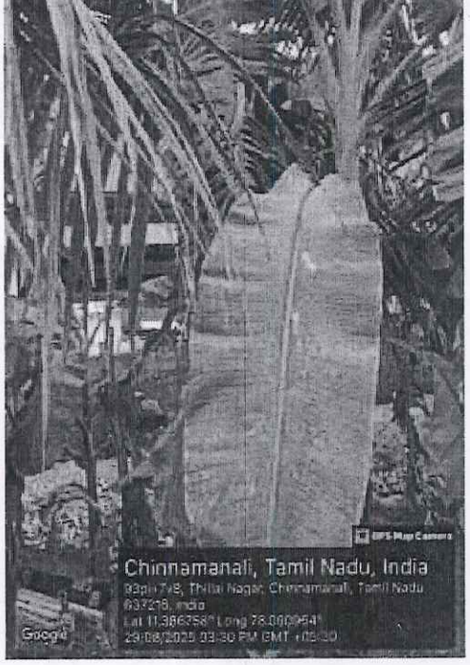
(Petitioner Farm Land located adjacent to the poultry farm)

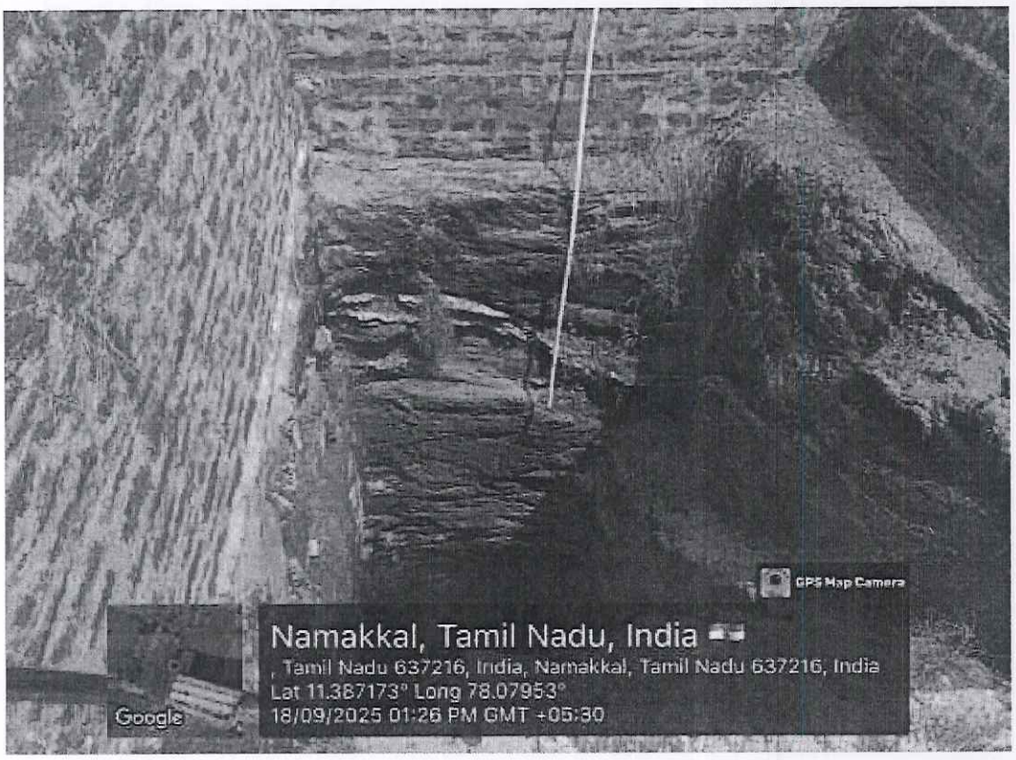


(Inspection at the agriculture land of the Petitioner)

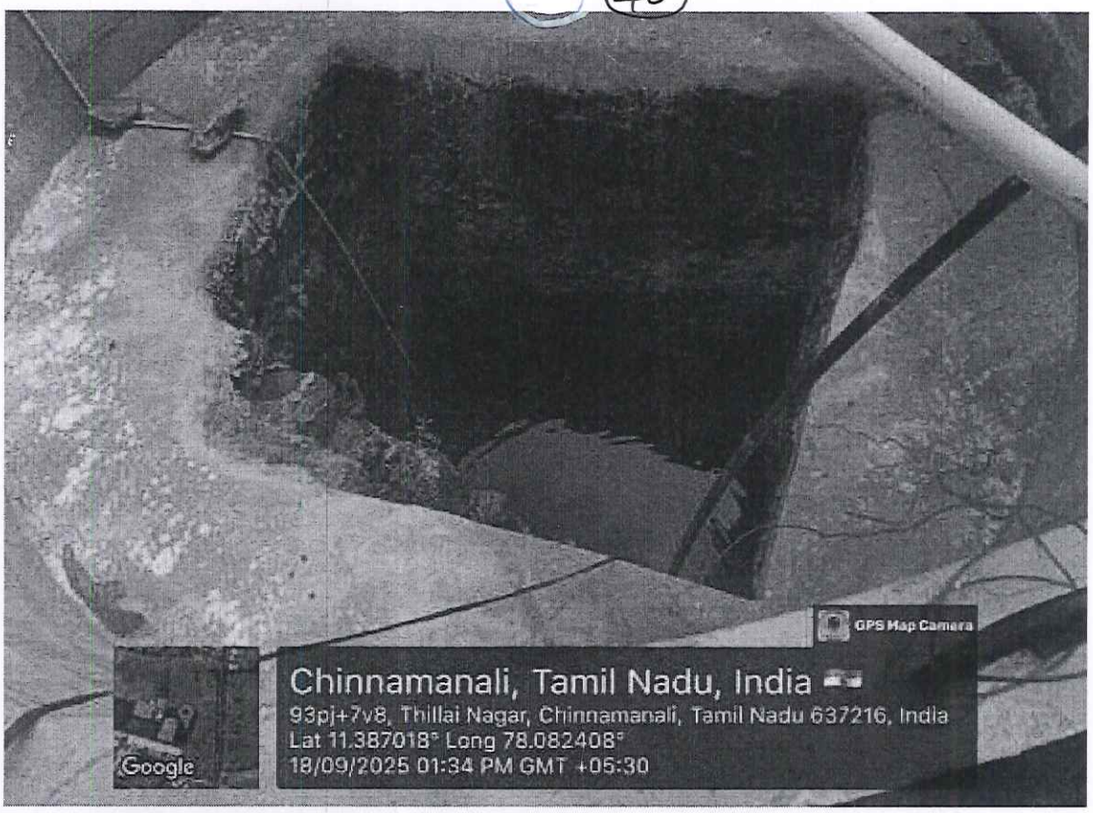




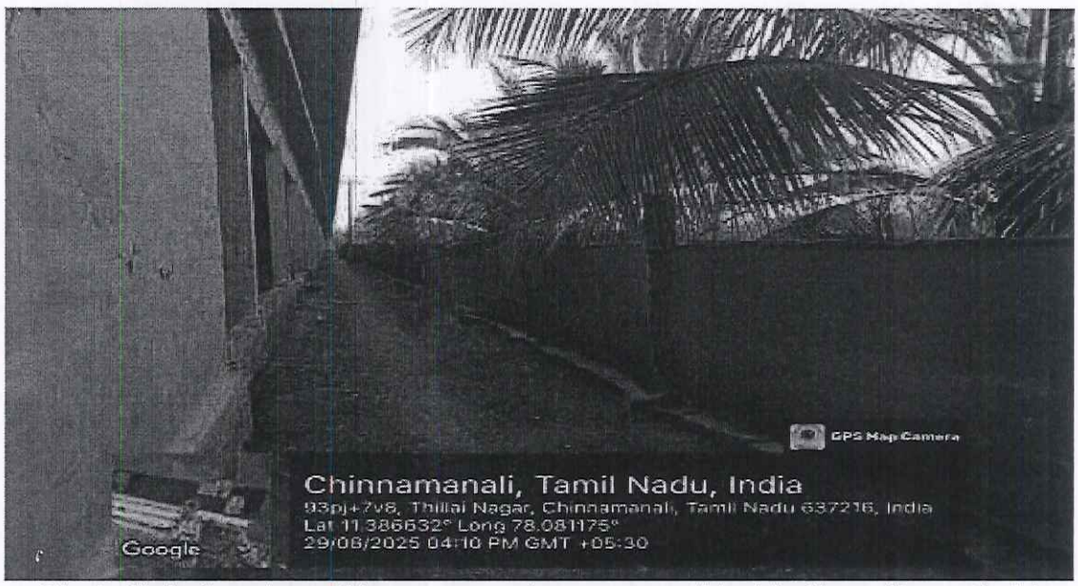
(Views of fethers and dust deposition in the pettioner land)



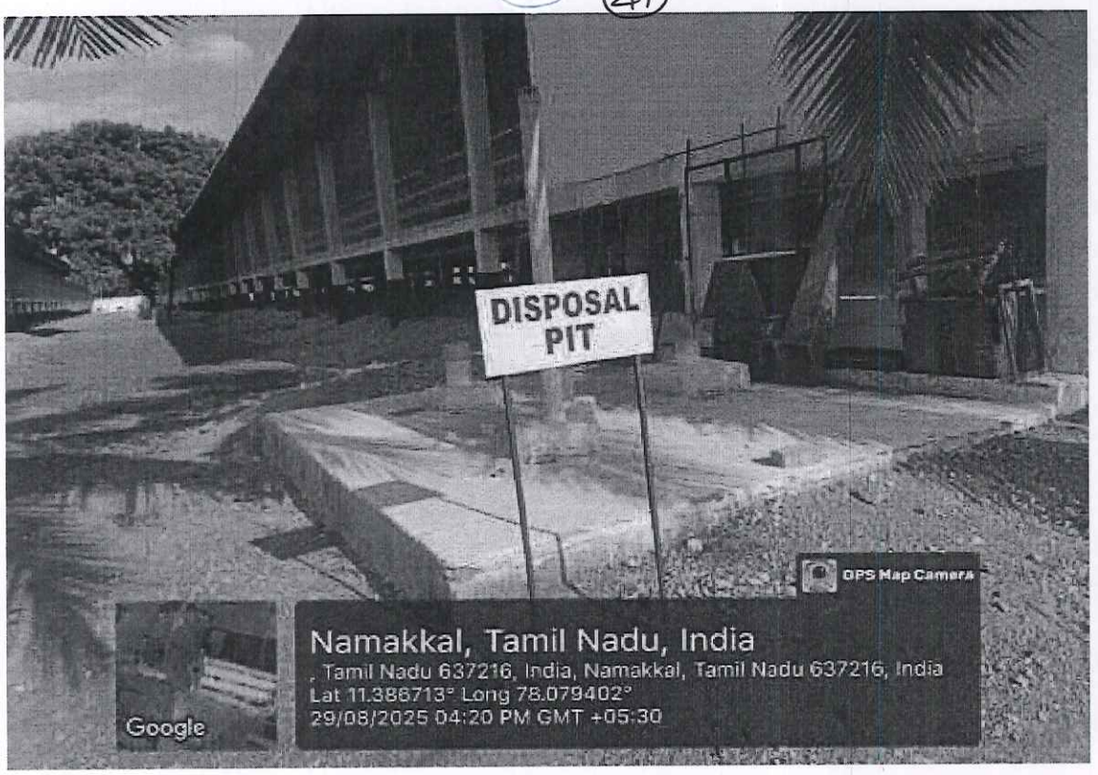
(Views of petitioner's Open Well located at about 2m distance from the poultry farm)



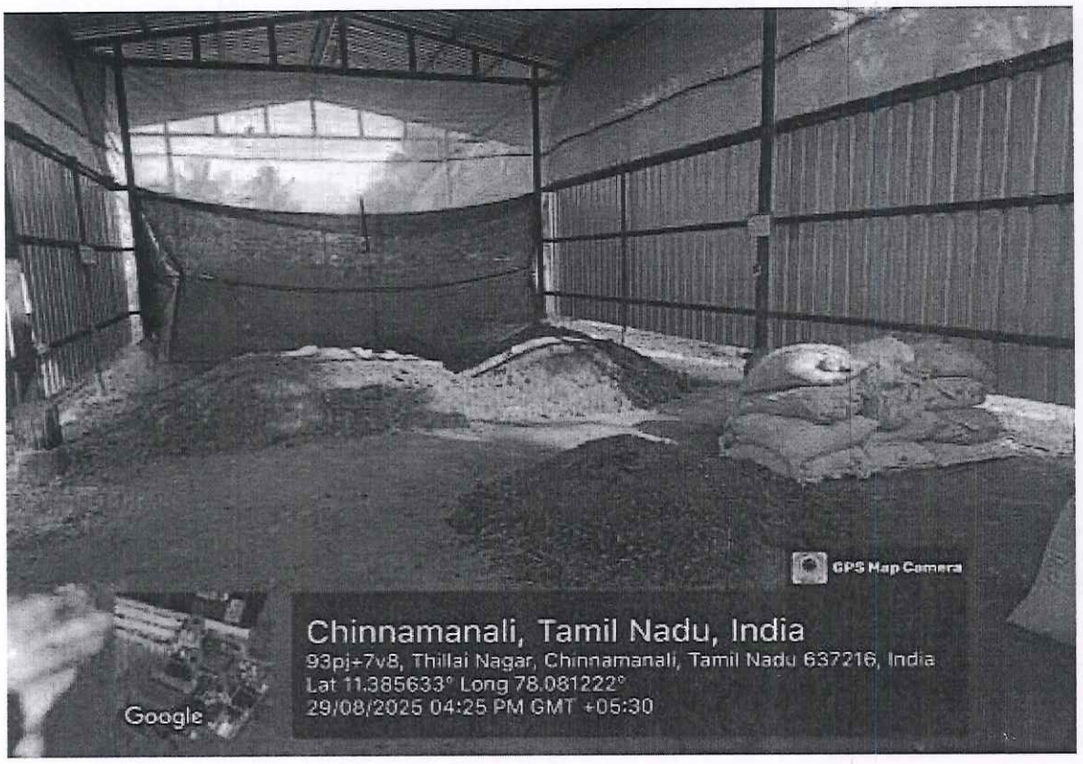
(Views of petitioner's Open Well located atabout 30mdistance from the poultry farm)



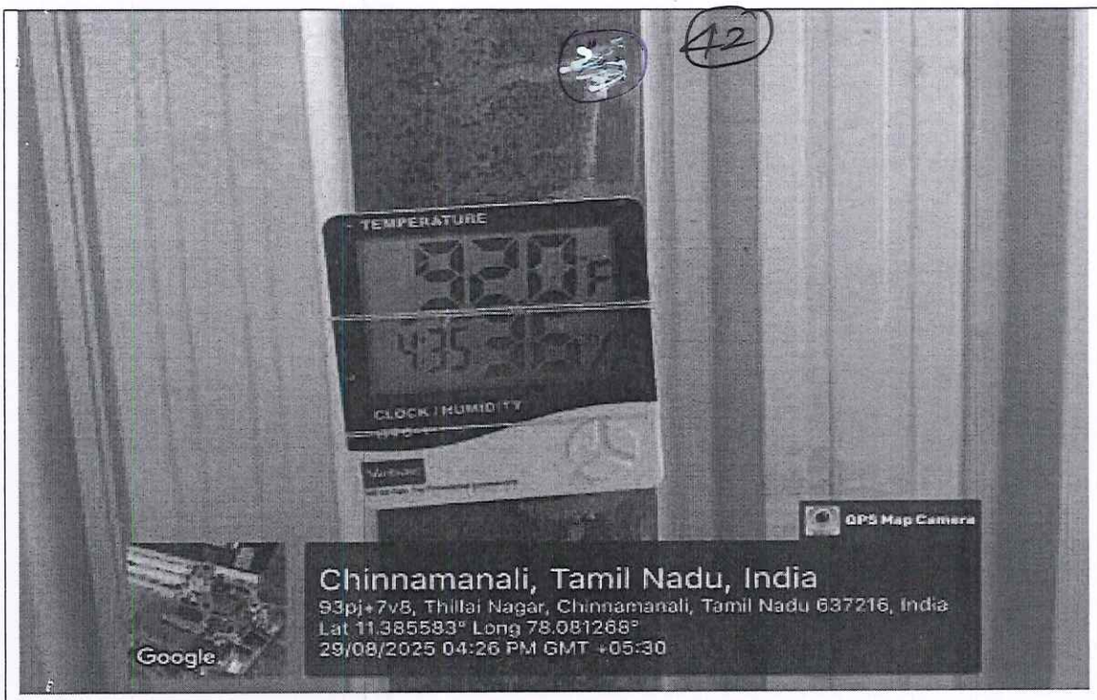
Chain link fencing with green net cover provided in the adjacent side of complainant farms.



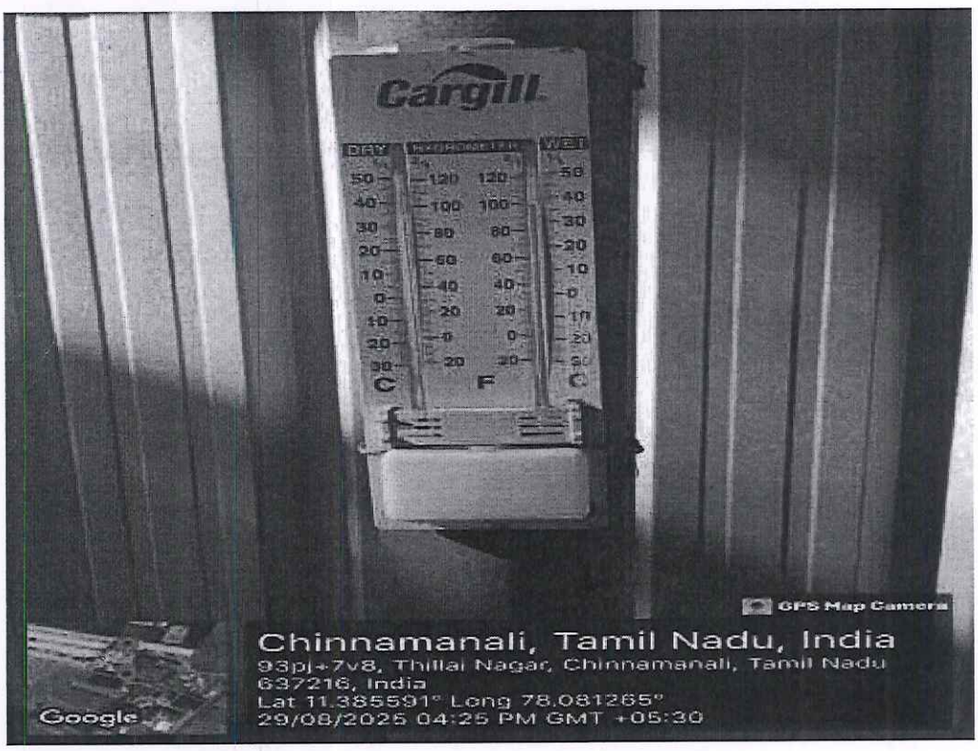
Disposal Pit



Compost Yard



Moisture Monitoring device installed in the Compost yard



Temperature Monitoring device installed in the Compost yard

(43)

Annexure - V

12.09.2025

From
meiyazhagan poultry farm,
2/227,kuttakadu,servampatti,chinnamanali
Tiruchengode(T.K),Namakkal-637410

To
The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Kumarapalayam, Namakkal District.

Subject:

Compliance Measures Undertaken based on inspection dated 29.08.2025.

Respected Sir,

Based on the inspection conducted on **29.08.2025** at my poultry farm, it was observed and confirmed by you that all the operational parameters are being maintained as per the **CPCB's guidelines**. However, while inspecting the adjacent agricultural land, it was noted that a few feathers had fallen outside the premises. As a goodwill measure to resolve this issue, you advised me to establish additional protective measures, namely:

- Erecting a 10 feet chain link fencing with green net, over and above the already existing 5 feet chain link fencing.
- Constructing a stone base of 3 feet height (1 ft below the soil and 2 ft above the soil) to strengthen the boundary.

As a mark of respect to your advice, I am fully agreeable to implement the above measures. I kindly request **20 days' time** to complete this work. In the meantime, I humbly request you to consider my compliance efforts and issue the Pollution Consent Order to Operate my poultry farm.

Thanking you,

Yours faithfully,

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No. 288 of 2024

Mrs. P. Muthammal,
F/ 65 Years, W/o Ponnusamy,
D.No.3/198, Seravampatti,
Chinnamanali Post,
Tiruchengode Taluk,
Namakkal District-637410.

.... Applicant

Vs

The Regional Director,
Central Pollution Control Board,
(Ministry of Environment, Forest &
Climate Change, Govt of India)
Regional Directorate Chennai-77A, Padi,
Ambattur Industrial Estate,
Chennai-600058 and 6 Ors

...Respondents

Report filed on behalf of the third respondent - Tamil Nadu Pollution Control Board

Thiru.S.Sai Sathya Jith,
Advocate for Respondent: TNPCB

Date: 17.06.2026

Date of hearing on: 23.06.2026